

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 541/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY:
Anr.

Logix Estates Pvt. Ltd. V/s Logix Developers Pvt. Ltd. &

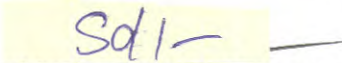
SECTION OF THE COMPANIES ACT: 433(e),434&439

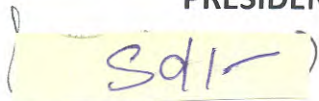
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. SUDIPTO SARKAR,	SR. ADV.	} Resp. No. 2	
2.	MR. L.K. BHUSHAN,	ADV.		
3.	MR. ANIRUDH ARUNKUMAR,	ADV.		

1. Mr. Arun Kathpalia, Sr. Adv. }
2. Mr. Manojanjan Shalung, Adv. } For
3. Mr. Prashant Jain, Adv. } Petitioners.
4. Ms. Sanyogita Jain, Adv. }

ORDER

List alongwith CP No. 96(ND)/2015


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

02.05.2017
Vineet